

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 116  
CP(IB) 312 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Big Box Containers Pvt Ltd  
V/s  
Denis Chem Lab Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

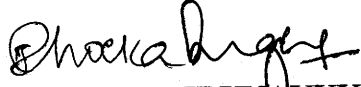
For the Applicant : Mr. Monaal Davawala, Advocate  
For the Respondent : Mr. Ishan Shah, Advocate.

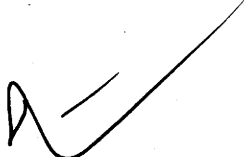
**ORDER**

The pleadings are complete.

The Corporate Debtor is directed to upload the pleadings on e-portal within seven days.

Matter to appear for hearing on 25.10.2021

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)